

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : JUSTICE (RETD.) SMT.T.KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : --**

**PETITION NUMBER : CP/110(CHE)2022**

**NAME OF THE PETITIONER : S. Rajkumar**

**NAME OF THE RESPONDENT(S) : Lotus Eye Hospital and Institute Ltd. &  
8 Others**

**UNDER SECTION : Sec 241, 242 of CA 2013**

**ORDER**

Ld. Counsel Mr. R. Vidhya Shankar for the Applicant and Ld. Counsel Mrs. S. Manjula Devi for R1 to R4 are present.

Vide order dated 03.11.2022, Counsel for R1 to R4 undertook to file reply within four weeks. Till today, no reply is available on record. Today, the Counsel for R1 to R4 has again sought two weeks time to file reply.

As a final chance, two weeks' time is granted to file reply failing which, R1 to R4 will be proceeded ex-parte without awaiting their reply in the matter.

None appears for R5 to R9. Counsel for the Applicant is directed to take fresh notice on R5 to R9 and file Affidavit of Service before the next date of hearing.

List this matter on 15.02.2023 for further hearing.

SD

**SAMEER KAKAR**  
Member (Technical)

SD

**Justice (Retd.) T. KRISHNA VALLI**  
Member (Judicial)